GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2316 TO BE ANSWERED ON AUGUST 03, 2023 FUNDS ALLOCATED AND UTILIZED UNDER SBM-U

NO. 2316. SHRI MANOJ KOTAK: SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated and utilized under Swachh Bharat Mission-Urban during the last four years, State-wise, including urban local bodies of Maharashtra;
- (b) whether the Government has allocated any funds to Maharashtra urban local bodies under Swachh Bharat Mission-Urban 2.0;
- (c) if so, the details thereof; and
- (d) the details of the steps taken by the Government to address municipal solid waste management issue in the country, especially in Maharashtra, urban local body-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): Under Swachh Bharat Mission-Urban (SBM-U) funds are allocated for the entire mission period and not on yearly basis. Also, the funds are allocated to States/UTs and not to the Urban Local Bodies (ULBs)/cities. Details of funds allocation and released to States/UTs including Maharashtra are provided in Annexure.

(d): Sanitation is a State subject under 7th schedule of the constitution. Hence, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, Ministry of Housing and Urban Affairs (MoHUA) has been facilitating by providing additional financial and technical support. SBM is being implemented uniformly in all States and ULBs including Maharashtra to attain 100% scientific processing of municipal solid waste by promoting source segregation of waste, capacity building initiatives, IEC and behavioural change campaigns and creating necessary infrastructure for filling gaps in waste processing capacities.

States/Union Territories prepare and submit the City Solid Waste Action Plan (CSWAP) for management of fresh solid waste and remediation of existing legacy waste dumpsites to claim funds under SBM-U 2.0.

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Que. No. 2316 due for reply on 03.08.2023 regarding "Fund Allocated and Utilized under SBM-U"

(Rs. in Crores)

S. No.	State/ UT	Allocation under SBM-U (2014-2021)	Allocation under SBM-U 2.0 (2021-2026)	Funds Released/Utilized			
				2019-2020	2020-21	2021-22	2022-23
1	A&N Islands	3.52	8.60	0.95	0.00	0.06	0.00
2	Andhra Pradesh	571.33	1413.30	57.50	0.00	67.00	231.69
3	Arunachal Pradesh	36.28	129.00	0.00	5.92	9.84	0.00
4	Assam	244.30	503.50	83.70	3.34	9.10	70.40
5	Bihar	556.68	1204.80	39.87	0.00	8.58	0.00
6	Chandigarh	28.02	45.20	18.79	0.00	22.64	0.50
7	Chhattisgarh	357.85	727.30	0.00	0.00	10.14	199.53
8	Dadra & Nagar	4.13	4.13 2.58	0.00	0.00	0.18	0.00
9	Daman & Diu			0.05			
10	Delhi	349.75	1192.60	3.11	0.00	193.82	36.55
11	Goa	17.09	77.80	3.27	0.00	1.20	6.88
12	Gujarat	834.15	1918.90	0.00	25.31	70.15	0.00
13	Haryana	287.08	645.70	58.47	4.83	5.58	7.88
14	Himachal Pradesh	43.95	156.70	7.63	0.00	16.03	0.00
15	Jammu & Kashmir	140.44	429.90	23.23	0.00	27.98	0.00
16	Jharkhand	258.71	519.00	1.77	2.25	2.52	53.32
17	Karnataka	820.96	2245.30	0.00	0.00	216.23	77.05
18	Kerala	219.99	875.10	0.96	0.00	5.64	49.69
19	Ladakh	60.19	62.70	0.00	0.00	0.32	0.00
20	Madhya Pradesh	920.04	2200.20	26.72	36.45	121.15	29.07
21	Maharashtra	1677.80	3758.50	286.63	153.61	245.22	83.75
22	Manipur	83.10	96.20	8.50	17.93	1.62	15.42
23	Meghalaya	24.12	67.30	3.36	0.00	0.60	0.00
24	Mizoram	49.02	82.50	12.11	4.48	14.83	0.00
25	Nagaland	53.49	90.00	9.89	6.27	2.34	0.00
26	Odisha	372.02	821.40	100.45	22.12	185.13	0.00
27	Puducherry	28.94	58.10	0.58	5.79	0.50	22.24
28	Punjab	364.02	1054.20	102.57	0.02	9.96	183.83
29	Rajasthan	705.46	1765.80	0.00	0.00	47.84	76.19
30	Sikkim	11.52	19.40	0.93	0.00	4.50	0.00
31	Tamil Nadu	1200.50	3296.70	236.19	21.08	224.91	384.66
32	Telangana	413.74	1067.30	0.00	129.64	62.07	349.64
33	Tripura	100.37	85.30	20.22	22.54	5.53	0.00
34	Uttar Pradesh	1740.98	4073.80	84.01	485.13	43.99	13.88
35	Uttarakhand	112.00	343.40	20.58	22.23	71.87	0.00
36	West Bengal	911.34	1449.30	0.00	0.00	223.50	0.00